

July, 1965 against the former General Secretary, Children's Film Society, for mis-appropriation of 50,000-Belgian francs, which he received from the International Centre of Children's Films, Brussels, on behalf of the Indian National Centre and for which he did not render any account. It is pending in the Civil Court at Delhi, and the next hearing for evidence has been fixed on 1st September, 1966.

परिष्करण संस्थाएं

1584. श्रीमती सावित्री निरमः क्या प्रधान मंत्री यह बनाने की कृपा करेंगे कि रेडियोधर्मी तथा अन्य विशिष्ट पदार्थों को परिष्कृत करने तथा उपयोगी बनाने के लिये संस्थाएं किन किन राज्यों में स्थापित की गई हैं ?

प्रधान मंत्री तथा अणु शक्ति मंत्री श्रीमती इंदिरा गांधी) : केरल, महाराष्ट्र और पंजाब। अशा की जाती है कि बिहार राज्य में स्थापित की जा रही यूरेनियम धातुक मिल अगले वर्ष चालू हो जायेगी।

Atomic Power Station at Kalpakam (Madras)

1585. Shri R. S. Pandey;
Shri H. C. Linga Reddy;
Shri P. R. Chakraverti;
Shri R. Barua:

Will the Prime Minister be pleased to state:

(a) whether a final decision has since been taken with regard to the location of the atomic power station at Kalpakam in Madras; and

(b) if so, when the project report is likely to be ready?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) Yes, subject to foreign exchange being available to cover the cost of equipment which has to be imported.

(b) The Project Report has already been prepared.

Talks with Mr. A. Z. Phizo

1586. Shri Yashpal Singh;
Shri S. M. Banerjee;
Shri P. C. Borooah;
Shri C. K. Bhattacharyya;
Shri D. D. Puri;
Shrimati Renuka Barkataki;
Shri Buta Singh:

Will the Minister of External Affairs be pleased to state:

(a) whether his Parliamentary Secretary visited London for talks with Mr. A. Z. Phizo; and

(b) if so, the outcome thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) Shri S. C. Jamir, Parliamentary Secretary, visited London in 1963 and had talks with Mr. A. Z. Phizo. He has not visited London since then.

(b) Outcome of his talks in 1963 was discussed on the Floor of the House on 16-9-1963 in connection with Starred Question No. 684.

Statement of Chairman, Atomic Energy Commission

1587. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to the statements of the new Chairman of Atomic Energy Commission in his first Press Conference enumerating the pre-requisites for India before going nuclear;

(b) if so, what precisely these pre-requisites are; and

(c) whether Government propose to set up the type of industrial base envisaged by him during the Fourth Plan?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) The pre-requisites for developing a nuclear deterrent are progress in nuclear and aerospace science and technology, supported by a highly advanced industrial base, development in space technology, metallurgy and advanced electronics as well as manufacturing capabilities for such items as special grade materials, precision-fabrication and instrumentation, control systems, microwave electronics and high speed computers.

(c) The development of a sound industrial base involving advanced technology is as important for economic development and security involving conventional weapons, as it is for a nuclear deterrent. Government is actively considering steps for implementing the recommendations of the Electronics Committee and propose to take all possible steps, consistent with resources, to further a broad based programme in other areas.

Film Institute of India

1588. Shri B. K. Das:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether the Film Institute of India has been able to produce enough trained men to meet the requirements of the Film Industry;

(b) whether all the persons trained so far have been employed; and

(c) if not, the steps being taken to employ the trained persons in future?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) Yes, Sir.

(b) Out of 92 Diploma holders who have so far passed out of the Institute, 79 have secured employment and information regarding the remaining 13 Diploma holders is not available with us.

(c) The Institute is maintaining constant liaison with the various em-

ploying agencies in the Film Industry as well as in the Government to secure suitable employment for its Diploma holders.

Export of Goods manufactured by Public Undertakings controlled by Ministry of Defence

1589. Shri B. K. Das:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:

Will the Minister of **Defence** be pleased to state:

(a) whether any efforts have been made to export finished goods manufactured by the public undertakings controlled by his Ministry;

(b) if so, the goods exported during the last two years; and

(c) the reasons for the manufacture of goods for export by these undertakings when the country itself needs defence goods?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):

(a) to (c). In view of the imperative need to earn foreign exchange, a drive to export some of the finished goods manufactured by Public Sector Undertakings under the control of Ministry of Defence was launched in 1965. These Undertakings apart from manufacturing Defence equipment produce equipment for civil needs also. The items exported were from the normal civil production lines of these Undertakings and generally comprised machine tools, diesel engines and other engineering items.

Obsolescent Stores

1590. Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that a technical team set up to screen the